COUNCIL OF STATES

Tuesday, 21st April 1953

The Council met at a quarter past eight of the clock in the morning, ME. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

RESOLUTIONS PASSED BY THE CENTRAL COUNCIL OF HEALTH AT ITS FIRST MEETING

- *458. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:
- (a) whether Government have received copies of the resolutions passed by the Central Council of Health at its first meeting held at Hyderabad in the month of January 1&53;
- (b) if the answer to part (a) above be in the affirmative, whether Government will place copies of the resolutions on the Table of the Council; and
- (c) whether action has been taken on any of these resolutions; if so, on which of the resolutions?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRA-SEKHAR): (a) Yes.

- (b) A copy of the resolutions is laid on the Table of the Council. [See Appendix IV, Annexure No. 112.]
- (c) Most of the recommendations contained in the resolutions are for the State Governments to give effect to. Copies of the resolutions have been forwarded to the State Governments for necessary action. The recommendations contained in resolutions No. IV, V and VIII which concern the Central Government are under active consideration.

SHRI M. VALIULLA: Is the Central Health Minister the President of that Committee?

SHRIMATI M. CHANDRASEKHAR: Yes. 27 CSD

SHRI M. VALIULLA: In so far as recommendation No. 3 is concerned, it says that the Central Council of Health does not consider it necessary to appoint an Enquiry Committee to examine and report on the administration of public hospitals in the various States. May I know the reasons why that resolution was passed that way?

RAJKUMARI AMRIT KAUR: The matter was discussed in the Council where State Health Ministers objected very strongly. They said they were already aware of the details of administration in their hospitals and they were quite capable of taking any action that was necessary or feasible.

SHRI M. VALIULLA: Item No. 4 says that there should lu one uniform standard of education in modern medicine and of university degrees. Does it apply to the Ayurvedic and Unani systems also?

SHRIMATI M. CHANDRASEKHAR: No. Sir. I have already stated in my answer that it concerns modern medicine only.

SHRI K. C. GEORGE: May I know whether a review of B.C.G. was done in that conference?

RAJKUMARI AMRIT KAUR: The Question of B.C.G. was discussed but ooviously the Council could not review B.C.G. there but they all approved of the campaign.

SHRI M. VALIULLA: May I know whether the institution of a degree course in Ayurvedic, Unani and Homoeopathic systems was also discussed and the matter was postponed to some other time?

SHRIMATI M. CHANDRASEKHAR: Yes. Sir.

SHRI M. VALIULLA.: May I know, Sir. for how many years this question of degree course has been postponed?

RAJKUMARI AMRIT KAUR: Sir, it is not a Question of our oostponing it. The fact is that the Homoeopaths and

3417

the Vaids cannot come to any agreement in regard to curricula amongst themselves.

SHRI M. VALIULLA: With regard to item No. 9. may I know as to how many States have not passed legislation against the smoking of tobacco by juveniles?

Rajkumari AMRIT KAUR: This legislation. I am afraid, exists in very few States and even there they find it difficult of application—and therefore they dropped the idea.

SHRI M. VALIULLA: Is it the idea that the other States should not. tilke to that legislation?

RAJKUMARI AMRIT KAUR: My answer to the preceding question answers this question.

SHRI K. S. HEGDE: Was an all-India antimalarial scheme considered?

SHRIMATI M. CHANDRASEKHAR: Yes, Sir.

SHRI K. S. HEGDE: And what was the conclusion?

SHRIMATI M. CHANDRASEKHAR: There was one recommendation. Sir, as regards the anti-malarial scheme, and the Committee wanted the Health Minister to make the supplies given by the T.C.A. to be free from import duty.

SHRI K. S. HEGDE: Was any action taken on that?

SHRIMATI M. CHANDRASEKHAR: Yes, the Health Minister has taken up the matter with the Finance Minister and it is being considered.

SHRI M. VALIULLA: May I know if the Council wanted to give extension to medical personnel in the administrative, teaching and research spheres?

SHRIMATI M. CHANDRASEKHAR: Yes.

SHRI M VALIULLA: That is the only recommendation that is carried

out along with the few already mentioned by the Ministry.

SHRI K. C. GEORGE: May I know whether the problem of leprosy was discussed in the Conference?

RAJKUMARI AMRIT KAUR: Yes.

SHRI K. C. GEORGE: May I know what is the resolution that has been passed and what are the steps that the Government is going to take to implement it?

RAJKUMARI AMRIT KAUR: There are several organisations functioning in the cause of leprosy. Government is very much interested in them, helps them and furthermore, there is going to be established this year a Central Institute of Research in Leprosy also in Madras.

SHRI K. B. LALL: May I know if the Government is oound to act up to the recommendations of *he Council?

MR. CHAIRMAN: Bound to consider.

PURCHASE AND SALE OF COWS AND **BUFFALOES BY CENTRAL INSTITUTES**

- *459. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) the number of cows and buffaloes purchased by or for-
 - (i) the Indian Dairy Research Institute, Bangalore.
 - (ii) Indian Agriculture Research Institute, New Delhi, and
 - (iii) the Indian Veterinary Research Institute, Izatnagar,

during the last two financial years:

- (b) the number of those animals sold by each of these institutes during the same period;
- (c) how many of those animals were purchased by officials;